



2026:AHC:45544-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 53644 of 2013

Dheer Singh

.....Petitioner(s)

Versus

State of U.P. through Secretary and 8 others

.....Respondent(s)

Counsel for Petitioner(s)	: Sunil Kumar
Counsel for Respondent(s)	: Jagdish Pathak (SC), Namit Srivastava, Shiv Sagar Singh

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.**

1. This petition is listed in the category of 'Oldest Pending Cases in this High Court, for Priority Hearing'.
2. The petition was filed seeking quashing of nomination of respondents no. 7 to 9 by the State, as Members of the Nagar Panchayat.
3. Apparently, due to passage of time, the petition has been rendered infructuous. The same is therefore, **dismissed** as having become infructuous.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 27, 2026

AHA/Jyotsana